

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3068

ANSWERED ON:29.11.2010

EXPORT OF GRAPES

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details regarding quantity and value of export of grapes during the last three years;
- (b) whether the demand for Indian grapes has been rising steadily in foreign countries;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the grapes producers are facing difficulties as European Union (EU) have rejected their consignment on the ground of high level of pesticides; and
- (e) if so, the details thereof and the corrective steps being taken in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) The detail of export of grapes during the last three years reflects a persistent growth year on year:

Quantity: MTs, Value: Rs. crore

Year	Quantity	Value
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2007-08	96964	317.83
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2008-09	124628	408.61
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2009-10	131154	545.34
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Source: APEDA

(b & c) As per information there has been persistent increase in demand for Indian grapes over the years. The major reason is the overall acceptance of quality of Indian grapes in European supermarkets. This has been possible through the introduction of a Residue Monitoring Plan (RMP) coupled with the Web based GrapeNet software system which provides traceability for all grape exported to the European Union (EU).

(d & e) During 2010 grape season, the European Countries had shown reluctance in accepting grape shipments from India due to detection of Chlormequat Chloride Component (CCC), a Plant Growth Regulator in excess of the prescribed Maximum Residue Level (MRL) for Table Grapes. The Government of India took up the matter with EU authorities & Agricultural and Processed Food Products Export Development Authority (APEDA) also took up the matter with the European Commission (EC) through the Embassy of India, Brussels. For the ensuing grape season, APEDA has, in consultation with stakeholders, revised the RMP document increasing the list

of agro chemicals to be monitored from 98 to 167. This document has been hosted on the APEDA website.

APEDA has sanctioned an amount of Rs.3.50 Crores to National Research Centre for Grapes, Pune for purchase of modern instruments. Further an assistance of Rs.10 Crores was provided to APEDA recognized laboratories for purchase of high precision equipment.

To strengthen the laboratory testing capabilities, APEDA is also organizing a training program for the laboratories on multi residue testing in The Netherlands.